dum thereon. [Placed in Library. See No. LT-3131/81]

- (i) Report and Accounts (1980-81) of the Indian Telephone Industries Limited Bangalore and related papers
- (ii) Report and Accounts (1980-81) of the Hindustan Teleprinters Limited Madras and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Thirty-first Annual Report and Accounts of the Indian Telephone Industries Limited, Bangalore, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-3161/81 for (a) and (b)]
- (ii) (a) Twentieth Annual Report and Accounts of the Hindustan Teleprinters Limited, Madras, for the year 1980-81 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

 [Placed in Library. See No. L'I-3162/81 for (a) and (b)]

REPORT AND MINUTES OF COM-MITTEE ON PUBLIC UNDER-TAKINGS .

SHRI R. R. MORARKA (Rajasthan): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the Twenty-sixth Report of the Committee on Public Undertakings on Housing and Urban Development Cor-

poration Limited, Rural Housing and Minutes of the sittings of the Committee relating therton.

EEFERENCE TO PARLIAMENTA-RIANS' CRICKET MATCH

श्री एन के पी सात्वे (महाराष्ट्र):
श्रीमन्, कल के मैच को देख कर हिन्दुस्तान
टाइम्स में यह लिखा गया है कि एलडर्स
'नो मैच फार लोक सभा'। एक्चुएली यह
बात सही नहीं है। मैं समझता हूं कि हमारी
बात इस ढंग से कही गई है कि वह प्रिविलेज का सवाल वन जाता है।

श्री कृष्ण चन्द्र पन्त (उत्तर प्रदेश) : श्रीमान्, श्राप भी तो वहां पर मौजूद थे। श्रीपकी मौजूदगी में कोई गलत-फहमी की गुजाइश नहीं रहनी चाहिए। श्राप चेयर से रूलिंग दीजिये।

SHRI MANUBHAI PATEL (Gujarat): In that case, Mr. Salve; the House should have selected better players.

MR. DEPUTY CHAIRMAN: The Rajya Sabha team played very wonderfully.

SHRI PILOO MODY (Gujarat): We shall stand in one minute's silence.

MR. DEPUTY CHAIRMAN: No, no. There was no casualty and, therefore, there is no need for that.

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPORT-ANCE .

Situation arising out of the agitation of teachers and students of Delhi University and growing student unrest in other central Universities.

श्री सत्यवाल मिलक (उत्तर प्रदेश): श्रीमन, मैं दिल्ली विश्वविद्यालय के ग्रध्यापकों

श्रिः सत्यपाल मलिक]

तथा छात्रों के ग्रान्दोलन तथा ग्रन्थ केन्द्रीय विश्वविद्यालयों में बढते हुए छात्र स्रसंतोष मे उत्पन्न स्थिति की ग्रोर णिक्षा तथा समाज कल्याण मंत्री का ध्यान दिलाता हं।

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDU-AND SOCIAL WELFARE CATION AND IN THE DEPARTMENT PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Sir, the Delhi University Teachers' Association had gone on strike from 10th December to 16th December, 1981 in support of their demands. Their demands vary from improvement and revision in their pay-scales, better amenities, more facilities, increase in participation in managements of universities and colleges to reduction in the workload, relaxation in the recruitment qualifications, extension in service up to the age of 65, and so on.

As the House is aware the pay scales of teachers in the universities and colleges were revised from January 1, 1973, alongwith the revision of payscales of Central Government employees. The university and college teachers were sanctioned somewhat better scales of pay than their counterparts in the Government. Teachers in the Central Universities are governed by the rates of dearness allowances applicable to Central Government employees. In addition, they are also sanctioned house rent allowance and medi-

cal facilities at par with Central Government employees. The Librarians, and Director of Physical Education in Universities and Colleges had a grievance that their revised pay scales were lower than those of teachers. The Government had considered this matter and had announced in this House on November 27, 1981 their decision to upgrade the pay scales of these categories with effect from . 1-4-1980. These decisions were taken by the Government in recognition of the important role of teachers in our development. I am sure, the House will agree that the university and college teachers in the country today belong to a section that is not discriminated against.

Their concern for better amenities and better facilities is understandable. The Government is equally anxious that teachers should be provided the necessary support and facilities that they can concentrate their energies in shaping and developing the coming generations. But I am sure the House will agree that demands for improvement in service conditions for one section of employees cannot be considered by Government in isolation.

It is most unfortunate that the Delhi University Teachers Association should have resorted to a week-long strike in spite of the appeal of the Vice-Chancellor and without any consideration of their social responsibility and should have disrupted the academic programmes of the university. My appeal to the teachers not only in the Delhi University, but in all universities and colleges in the country, is that the nation expects them to play their part in shaning and developing its desting. I am sure that our teachers realise the limitations of our resources, and the demands made on them.

In Delhi University in the recent past there have been some minor incidents

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in which a small section of the students were involved. On November 10, 1981, a group of about 500 students led by the Students Union Office bearers came to the office of the Vice-Chancellor in a procession. About 100 of them stormed into the office of the Vice-Chancellor and started damaging etc. The office property, telephones remaining students also indulged destruction of property. The University authorities were compelled to seek the assistance of police. Three days later, another group of about 100 students from a college similarly turned violent before the office of the Chancellor, compelling the University to seek police assistance. again Later the students of the University had given notice of strike from December 17 1891. On the assurance of the Vice-Chancellor that some of their demands are being looked into, the students have decided not to resort to the strike.

There are six other Central Universities. Of these, the Visva-Bharti, Santiniketan and the University Hyderabad have been functioning peacefully. There have, of course, been some problems in the North Eastern Hill University. As the House is aware, this University caters to the needs of a group of States in the North-Eastern Region. The major element in the problems that confronted the University in the recent past is rivalry and sometimes mistrust exist among different sections in the Region.

Since the begining of the current academic year, the Jawaharlal Nehru University has been functioning without any major incident. There was, however, a brief demonstration by a group of students on the occasion of the Silver Jublee Celebrations of the School of Inter-national Studies, October 30, 1981.

The Aligarh Muslim University and the Banaras Hindu University have

problems which are mainly legacies of their past. These two universities are the largest residential universities in the country. Several thousands of students and teachers and other employees live together in the Campus.

The Aligarh Muslim University had to be closed twice during 1981; from January 31 to March 9, and again from May 12 till August 16 including the summer vacation. A small minority of disgruntled elements in the University have been engineering troubles in the University. But the large majority of students of the Aligarh Muslim University are serious about their studies. After reopening of the University on 17th August, the authorities making all efforts to make up for the lost time and to complete the examinations. They expect to complete the academic session 1981-82 before the end of December, though it takes time to normalise it, when once it has fallen behind schedule.

In April 1981 a comparatively minor incident relating to the admission of some patients from outside the University into the hospital of the Medical College of Banaras Hindu University assumed the proportion of a major disturbance leading to violent clashes between medical and non-medical groups of students leading to the closure of the University. The University remained closed from April 1 to June 21, 1981 including the summer vacation. After its reopening, the University had been functioning in an atmosphere of comparative peace.

The University community consisting of students, teachers and other employees is highly sensitive. Even small problems sometimes manifest selves as major incidents. These situations have to be handled with sympathy and understanding. I am glad that in the Central Universities the authorities are alive to the situation.

I appeal to the Hon'able Members to use their good offices in creating conditions in which the university authori[Shri Mallikarjun]

ties can find satisfactory solutions to the problems, as and when they arise, in an atmosphere of peace and normal-cy so that the academic objectives of these major universities in the country, who have played a historic role in our national development, and from whom the nation expects so much, are promoted without disruption.

सत्यपाल मलिक : मान्धवर, मैं माननीय शिक्षा मंत्री जी से कुछ गम्भीर ग्रौर कुछ जिम्मेदारीपूर्ण बातों की उम्मीद करता था, लेकिन इस तरह का जवाव नहीं मिला कर मान्यवर. कल इस सरकार का शिक्षा के प्रति रवैया बहत गैर -जिम्मेदारीपूर्ण है। आज भी हिन्द्स्नान गुरकार के पास कैबिनेट की केन्द्रीथ दर्जे का कोई शिक्षा मंत्री नहीं है। मान्यवर, कई साल से भ्रापको थाद होगा कि बजट पर चर्चा के समय शिक्षा के मामले पर बहस होना बन्द हो गयी है और हम लोगों को मजबर्त कालिंग ग्रहेन्शन के जरिये जो धटनायें, दुर्घटनायें होती हैं शिक्षा के बाबत लानी पड़ती हैं लेकिन इसमें वक्त की पाबन्दी रहती है। मान्धवर, मैं निवेदन करना चाहता हं कि शिक्षा ऐसी महत्वपूर्ण चीज है जिससे कौमें वनती हैं, इससे मल्क की नई पीढ़ी का निर्माण होता है। जिन पर देश का नथा भविष्य निर्भर करता है। जैसे कि श्राप नौजवानों को उपदेश दिथा करते हैं। ऐसे महत्वपूर्ण पर ग्रापका रवैया पूरी तरह लापरवाही हाटस्थता स्रौर गैर-जिम्मेदारी का है। ग्राज जो प्रश्न हम उठाना चाहते हैं उनमें माननीय मंत्री जीने माना है कि जितने केन्द्रीय विश्विधिद्यालय हैं करीब-करीब सभी में कुछ में सतह के ऊपर और कुछ में सतह के नीचे बैचने। है स्यब्गाहट है, ग्रसंतोष है। मैं सब से पहले दिल्ली विश्वविद्यालय के मामलों को ले कर कुछ

बताऊंगा । दिल्ली विश्वधिद्यालय अभी अध्यापकों की हड़ताल हो चुकी है। कल से कर्मवारी मोर्चालगाए हुए हैं। विद्यार्थियों ने ग्रलग से ग्रपना ग्रल्टीमेटम दिया हम्रा है। मैं उन सब की मोगों पर जाऊंगा तो बहुद् वंकत लेकिन जो बनियादी बातें हैं ग्रध्यापकों, कर्मचारियों ग्रौर विद्धार्थियों की जो उन्होंने उठाई हैं उनका जिक्र करना विश्वविद्यालय है। जो दिल्ली भ्रद्यापक हैं उनका कहना है कि उनकी जो सेवा शर्ते हैं उनकी व्यवस्था स्टेट्यटरी उनकीः होनी चाहिए। श्राज शर्तों में किसी तरह की कोई सुरक्षा नहीं है। मैं बाद में इस प्रश्न पर क्राऊंगा। श्रीमन, राव तुलाराम कालेज में ग्रध्यापकों के साथ क्या हो रहा है ? उनमें गर्वानंग बाडी किस सरह से अध्यापकों के साथ . सलूक करती है। सेवा शर्तों की जो मांग है वह मान लेनी चाहिये, ऐसा में समझता हं। यह उनकी मांग सही है। इसके बाद मान्यवर, दिल्ली विश्वविद्यातय के ग्रध्यापकों का कहना है उनकी मांग है कि मौजूदा व्यवस्था में विश्वविद्यालय में तरक्की के रास्ते बहुत टेढे हैं ग्रीर इन तरक्की के रास्तों के टेढेपन का फायदा उठा कर वहां के जो बड़े-बड़े ग्रधिकारी है वे भाई-भतीजा वाद पनपाते हैं, बेईमानी पनपाते हैं। ग्रपनी मर्जी के लोगों का सिलेक्शन करते हैं। इसलिए ग्रध्यापकों का यह कहना है कि कुछ इस तरह की व्यवस्था हो जानी चाहिये कि 10-15 साल के बाद इतनी सेवा के बाद यह ग्रेड हमको मिलने लगेगा, रनिय ग्रेड की बात कुछ दिन पहले कहीं थी लेकिन यह उनकी मांगे हैं, सरकार को उन पर विचार करना चाहिए। मैं अध्यापकों को कोई पवित्र गाय नहीं मानता। में राजनीतिक दलों के उन नेताम्रों की तरह भी नहीं हं जो ग्रध्यापकों की राजनीति में यह

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Calling Attention

समझते होंगे कि विश्व-विद्यालय के अध्यापकों के जरिये राजनीति करके कोई बडा भारी काम कर रहे हों। में यह भी जानता हं कि सारे ग्रध्यापक ग्राइडियोलोजिकली कमिटेड लोग नहीं हैं। ग्रध्यापकों का बहुत बड़ा तबका केरियरिस्ट है सिर्फ केरियर के लिए वे राजनीति का सहारा लिया करते हैं लेकिन कुल मिला कर चूंकि श्रध्यापकों की यह जिम्मेदारी है विद्यार्थियों को अध्यापकों का आदर करना चाहिए । जब तक श्रध्यापक विद्यार्थियों के रिस्ते में आदर की भावना नहीं होगी पढ़ाई की सारी संभावनायें खत्म होंगी श्रीर उसी का नतीजा होता है कि श्राज विद्यार्थी शिक्षा संबंधी कोई मांग नहीं करते बल्कि सिनेमा के टिकटों में छूट की मांग करते हैं। क्योंकि ग्राज उनका मन क्लास रूम में नहीं लगता है सिनेमा पर है। तो सारे अध्यापक विद्यार्थी के रिस्ते क्लास रूम के प्रति निष्ठा ग्रीर उसकी लनक, यह सारी चीजें इस लिये खत्म हुई हैं कि ग्रध्यापक को आपने ग्रीर न समाज ने इज्जत दी है, न सुरक्षा दी है मान्यवर, मैं चाहता हं कि उनकी सेवा शर्तों में सुधार हो। जहां तक सरकारी कर्मचारियों का प्रश्न है मकान का मामला है, स्वास्थ्य सेवाग्रों का मामला है, यदि यह सुविधायें अध्यापक चाहते हैं तो इस में श्रापको कोई दिक्कत नहीं होनी चाहिए पांच हजार से कुछ ज्यादा दिल्ली विश्व-विद्यालय में अध्यापक हैं। ढाई हजार के करीब अध्यापकों के पास या तो मकान हैं या उनका कहीं न कहीं रिहायश विश्व-विद्यालय की तरफ से मिली हुई है। ढाई हजार सिर्फ शेष वचते हैं। सरकारी कर्मचारियों के लिये भ्राप इतनी व्यवस्था करते हैं। दिल्ली के देहातों को उजाड कर इतनी बड़ी दिल्ली ग्राप बसी रहे हैं इस लिये ढाई हजार लोगों के लिये व्यवस्था

करने में कोई दिक्कत नहीं होनी चाहिए। ग्राज तक भ्रापने ढाई सी कर्मचारियों को केवल 48 लाख रुपये मकान बनाने के लिये कर्ज दिया है जो कि बहुत कम है। इस मुहे पर भी विचार होना चाहिए हैं लेकिन जो मुख्य प्रश्न है मेरी दृष्टि में जो प्राइवेट कालिज हैं विश्व-विद्यालय से जडे हए हैं उनकी जी • गवनिंग बाडी है वह एक प्राइवेट मैंनेजमेंट है वह एक दुकान हो गयी है। दिल्ली में वे सिर्फ पांच फीसदी रुपया खर्च करते हैं सारी व्यवस्था करने में 95 फीसदी सरकार देती है लेकिन विश्वविद्यालय के दो नुमाइंदे उसमें बैठते हैं जो 20 में से 16 स्रादमी उनके **बैठ**ते हैं गवर्निंग बाडी में। इनमें से कुछ बिना पढे लिखे, नामाक्ल लोग भी होते है स्रीर सध्यापकों की रोज हैं बेइज्जर्तः भरते उनके. से निकालते हैं। नौकरी से निकाला हुआ भ्रध्यापक अदालत में जाता है श्रीमन, दिल्ली-विश्वविद्यालय का एक्ट खराब है उसको भी बदलना पड़ेगा। स्रदालतें इन मविनंग वाडी के लोगों के पक्ष में फीसला देती है। कुल मिला कर नतीजा यह हुआ है जब गवनिंग बाडी भ्रध्यापकों की बेइज्जती करती है, नौकरी से निकालती है, उनके खिलाफ वदनीयती से मनुशासन की कार्यवाही करती है तो उपकृलपति उस मामले में कोई स्टेन्ड नहीं ले पाता।

इसमें जो खतरनाक चीज है जो अभी हो गर्या है उसकी तरफ मैं आपका ध्यान दिलाना चाहता हूं। एक कालेज राव तुलाराम कालिज है, राव तुलाराम जो एक बहत बड़े आदमी थे, उनके ऊपर देश की फक है। यह सारे देश ग्रीर समाज को जिम्मेवारी है कि उनके नाम से जो कालेज है, वे उसको चलायें। वह भालिज दो साल से बन्द है,

श्री सत्यपाल मलिक] -- तः विद्यार्थी उस कालेज में नहीं है। वहां के ग्रह्मापक ग्रीर कर्नचारियों की नौकरी अबर में पड़ी हुई है, उनको न तनख्वाह मिलतो है न उनके दुबारा नौकरी लगाये जाने का कोई मतलब है। मैं यह मांग नहीं करता कि सिर्फ आप उनको नौकरी दें, मैं यह मांग करता हूं कि कोई ऐसी गर्वानग बाडी जो डिकाल्टिंग हो, कोई ऐसी गर्वनिंग वाडी जो सरकार से 95 फीसदी रुपया ले, सरकारी जमीन ले और दो साल के बाद कह दे, अब हन कालेज को बन्द करते हैं तो ऐसे एक्ड में तरमीम करिये। उस जनीन की लीजिये, उस रुपये की लीजिये और उस कालेज को चलाइये, चाहे वह रावतुलाराम कालेज हो या कोई दूतरा कालेज हो। लगता यह है, मैं आरोप नहीं लगाना चाहता हूं लेकिन जो उन्हें चलाते है, शायद राव बिरेन्द्र सिंह जी को ताकत से आज वे विश्वविद्यालय ग्रीर प्र जी सी वाले इस मामले में चुप हैं। मैं निवेदन करना चाहंगा कि इस विश्वविद्यानय एक्ट में तरमीम करिये। यह जो गनिनग बाडी है जिनमें 16 लोग दुकानदार वर्गैरहा होते हैं जिनका शिक्षा से कोई ताल्लुक नहीं होता है, एक-एक ग्रापने ग्रपनी पार्टी का भेजा है, मैं दलीय बहत में नहीं पड़ता चाहता हूं लेकिन मेरा निवेदन यह है कि ग्रापने नान मैट्रिक भी भेज दिये हैं, ग्रापको अपनी पार्टा के भेजने होते तो श्राप क्षी श्रीकांत वर्मा का भीज सकते थे, की नरसिंह नारायणं पांग्डेय की भेज सकते थे, श्री सिब्ते रजी को भेज सकते थे, पढ़े लिखे लोग भेज सकते थे, त्य बात समझ में आ सकती थी। लेकिन उतमें तनाम ऐसे लोग है जिनका शिक्षा व्यवस्था से कोई ताव्लुक नहीं है श्रापने उन को भीज दिया है। अब वे

प्रसिपल को डिकटेट करेंगे. वे सारी व्यवस्था को खराब करेंगे। तो मैं निवेदन करना चाहता हं कि यह गर्वनिंग वाडी का जो धधा हैं, या तो इसको पूरी तरह ते खरम कीजिये या दिल्लीः विश्वविद्यालय ें एक्ट में ऐसी तरमीम करिये कि जिससे गर्वनिंग बाडी के बजाय विश्वविद्यालय की ताकत मिले । मैं मान्यवर, भ्रापके सिर हिनाने का मत्रवब नहीं सनझा :..

श्री उपतमापति : अब हो नया, तमाप्त करिये।

श्री सत्यपाल मलिक: श्रीमन्, पांच मिनट में मैं खत्म कर दूंगा।

श्री उपतमापति : बहुत टाइम हो जायेगा भ्रीर भी विद्वान सदस्य वीलना चाहते हैं।

श्री सत्यपाल मलिक: मै पांच मिनट से ज्यादा नहीं लुंगा । मैंने कोई वेग्रदबी की वात नहीं को है।

श्री उपतभापति: यह मैं कैसे कह

श्री सत्यवाल मलिक : नहीं, ग्राप सनझें तो कह सकते हैं, मैं इमका दुरा नहीं मान्गा।

मान्यवर, यह जो व्यवस्था है इसका नतीजा यह हुआ है कि विद्यार्थी इस वक्त विल्कुन निरर्थक मसलों पर लड़ रहे हैं। छात राजनीति के नाम पर गुंडा वी हो रही है। इसी का नतीजा होता है कि स्टोफन कालेज जैसे कालेज में लड़के लड़िक्यों के साथ बदतमीजी करते हैं।

श्री उपसभापति : ग्रज हो गया, श्राप अपने विषय पर आइये।

श्री सत्यपाल मलिक: मान्यवर मैंने - ग्रपनी बात खत्म नहीं की है। मैं विश्व-विद्यालय के मामले को पूरा मानता हूं छोडिये ग्रापको कोई चिन्ना नहीं कि छात - कहां जा रहे हैं, अध्यापक कहां जा रहे हैं। परन्तु एक बड़ा विश्वविद्यालय है, जवाहर -लाल नहरू विश्वविद्यालय अगर उसकी चर्चा नहीं कर्रुगा तो इस बहस का कोई मतलब नहीं होगा। यह 30 करोड रुपये की लागत का विस्वविद्यालय पंडित जवाहर लाल नेहरू के नाम से जुड़ा हुआ है। जब वह बनाया गया था, तब कहा गया था कि जवाहर लाल नेहरु के उद्देश्यों की प्राप्ति के लिये या जिन उद्देश्यों के लिये वे खड़े हुए थे, उनके लिये विश्वविद्यालय बनाया जभ्येगा । मान्यवर, स्नापको जान-कर हैरत होगी और वह इस बीमारी का कारण है कि श्रापने एक श्राई० एफ० एस० थी पार्थसारथी को, जो बी० ए० पास है, उसका पहला वाइस चासलर बनाया था। वे 38 लोगो को बिना किसी इन्टरव्यू के वहां लेखाये। उन 38 लोगों का एक सोशल सर्किल था। वहां एक वेस्टेड इन्ट्रस्ट पैदा हो गया । 80 से ज्यादा लीग हैं जिनका एडहाक एप्वा-इटमंट हुआ । आपको जानकर हैरत होगी कि जवाहर लाल नेहरू यूनिवर्सिटी में करीब 22 युगल मियां श्रीर बीबी एक साथ एप्वाइटेड हैं। ऐसा कोई विश्वविद्यालय हिन्द्स्तान में नहीं है । मैडम क्यूरी श्रीर **उन**के हस्बेंड हो सकते थे, वे थे लेकिन जवाहर लाल नेहरू विश्वविद्यालय में मुझे ऐसा नजर नहीं श्राता । कुल मिलाकार में जानना चाहता हं कि इतने खर्चे का विश्वविद्यालय पैदा क्या करता है! वह एसी नस्ल पैदा कर रहा है जो मुल्बा में किसी काम नहीं है।

म्राज 161 एम० पीज ने अवाहर जाल नेहरू विश्वविद्यालय के भ्रष्टाचार की बाबत राष्ट्रपति को एक मैमोरंडम दिया है और आप उपनी जांच करवाने के लिये तैयार नहीं हैं। ग्राज उस विश्व-विद्यालय में जड़े घरों के लडके जाते हैं जिनकी भावते खराब हो। रहोः जां समाज के किसी काम के नहीं हैं। यह उग नामानूल लडका को तैयार करने वाहर निकालता है। मैं सरकार से यह जानना चाहता हं कि क्या उसने कभी इस बात की कोशिश की कि वह इस का पना लगाये कि जवाहर लाल युनिवर्सिटी किस लिये कायम हुई थी, उन उद्देश्यों में सफल हुई ह ग्रीर मैं मंत्री जो से जानना च हता हं कि जवाहर लाल नेहरू युनिवर्सिटी ऐसा कौन सा क्षमाल का काम करती है जो दिल्ली विश्वविद्यालय जंसे सामान्य विश्वविद्यालय में नहीं हो सकता है। इस लिये मैं कहना चाहूंगा 虞 वि यह जो सफेद हाथी जै० एन० यू० फाइव स्टार विश्वविद्यालय बगा है भ्राप या ते इसको बन्द कीजिये या इसको सप्तान्य विश्वविद्यालय बनाइये वहां पर ऋध्यापक वडी तादात में हैं ग्रीर विद्यार्थी कम तया पैसा सबसे ज्यादा है। मैं जवाहर लाल नेहरू विश्विधालय के बारे में निवेदन अरना चाहता हूं कि 191 एम० पीज ने जो लिखकर ग्रापको ग्रारोप पत्र ;दया है. ਦ ਜ पर ग्राप जांच बैठाइये कि जबाहर लाल नेहरू विश्व-विद्यालय किस तरह से चल रहा है। इसके ऋलावा, मान्यवर, ऋलीगढ़ मुसलिम युनिवर्सिटी का मामला है । वनारस हिंदू युनिवर्सिटी जिसमें गरीबों के बच्चे पढ़ते हैं, पूर्वी उत्तर प्रदेश के, ग्राज तक ग्राप उसके लिए कोई एक्ट नहीं लाए है, कोर्ट की एक्मी-क्यूटिव का कोई चुनाव नहीं होता है। बाइस-चांसलर ग्रक्सरकोई, किसी न किसी

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[श्री सत्यपाल मलिक]

ग्राई० ए० एस० ग्रफसर को ग्राप इधर-उधर बिठा देते हैं। कुल मिला कर यह सारे विष्वविद्यालय वर्बाद हो रहे हैं।

मेरा निवेदन सिर्फ यह है कि इंग्लैंड में जव बड़ी लड़ाई हो रही थी, तो इंग्लैंड ने अपने बजट की हर मद में कटौती की। जब शिक्षा में कटौती का सवाल आया, तो ब्रिटेन के प्रधान मंत्रों ने कहा था कि पुल टूटेंगे, तो दुबारा बन सकते है, मकान तहस-नहस हो जाएंगे, दुबारा बनाए जा सकते हैं, सड़कें दुबारा बनाई जा सकती हैं, लेकिन अगर नई पीढ़ी के ऊपर खर्चा नहीं हुआ, नई पीढ़ी का सही निर्माण नहीं हुआ, तो पूरी जेनरेशन की दुबारा तामीर नहीं की जा सकती है।

तो मैं निवेदन करना चाहता हूं कि जो ग्रापके सारे—कुल मिलाकर के तो सारे देण में, चाहे बिहार हो, उत्तर प्रदेश हो, जिस तरह से विश्वविद्यालयों में जातिबाद, ग्रवसर-वाद, श्रष्टाचार है, विद्यार्थों में ग्रादर्णहीनता, लक्ष्यहीनता बढ़ रही है, कुल मिला कर तो सारी शिक्षा की व्यवस्था को वदलना चाहिए। लेकिन ग्राज के मुद्दों पर मैं कहना चाहता हूं कि केन्द्रीय विश्वविद्यालय के प्रचलन का जेर मामला है, उसमें ग्राप कोई न कोई इन्कवायरी कमेटी विठाइये।

मान्यवर, श्रव मैं तीन सवाल एक मिनट में करके खत्म करता हूं। मैं माननीय मंत्री जी से जानना चाहता हूं कि क्या सरकार शिक्षा व्यवस्था में परिवर्तन के लिए कोई श्रायोग बिठा करके पूरी तबदीली का कोई फैसला लेगी। यह नम्बर एक सवाल है, क्योंकि इसकी जरूरत है। श्राप सब बोलते हैं – (व्यवधान)

श्री उपसभापति : श्राप व्याख्या मत करिए, सदाल पूछिये । श्री सत्यपाल मिलक: मेरा दूसरा प्रश्न यह है कि क्या केन्द्रीय सरकार ग्रध्यापकों ग्रौर कर्मचारियों की सेवा शत्तों के लिए दिल्ली विश्वविद्यालय एक्ट ग्रौर बाकी विश्वविद्यालयों के जो एक्ट हैं, उनमें तबदीली करेगी ग्रौर ऐसे भी तबदीली करगी जिसमें गर्वानग बाडी की ताकत कम करके, विश्वविद्यालय की ताकत बढ़े।

मेरा तीसरा प्रश्न यह है कि क्या सरकार जवाहरलाल नेहरू युनिविसटी में भ्रष्टाचार की जो सब्त के साथ शिकायत है 161 संसद सदस्यों की, उस शिकायत के ग्राधार पर कोई इन्क्वायरी कमीशन बिठाएगी?

श्री मिल्लिकार्जुन: मान्यवर, मैंमाननीय सदस्य के एक विषय से सम्पूर्ण तरीके से संबंधित हूं, श्रौर वह है ग्रध्यापक श्रौर विद्यार्थी के संबंध के बारे में। मुझे कुछ ऐसे, माननीय सदस्य जब इस बात को लाए है, तो मुझे कुछ याद श्राया, श्रापकी परमिशन हो, तो कहूं गा—

सहनाववतु, सहनौभुनक्तू, सीहवीर्थम् करवावहे, द्वार्थे तेजस्विना वदीतमस्तु, मावद्विषावहै ।

दी वैरी ग्रमैंस ग्राफ इट—यह भारतवर्ष है, भारत के चरित्र के बारे में मुझे कुछ कहना नहीं है।

एक विद्यार्थी सुबह जैसे उठते ही भगवान की प्रार्थना करता था—हे भगवान मैं विद्यार्थी हूं, मेरा गुरु है। हे भगवान मुझे यह शक्ति दी जाए कि जो मेरे गुरु जो बात मुझे बोलते हैं, मुझे शक्ति उतनी दी जाए कि मैं उसको समझूं। हे भगवान, मेरे बीच में, मेरे गुरु के बीच में उस ज्ञान को प्राप्त करने के समय से कोई अपाल न हो।

हे भगवान, मेरे गुरु को भी यह कृपा करें कि जितना ज्ञान उनमें है, उस ज्ञान को वे मुझे दें।

़ हे भगवान, यह समझने के लिए, मुझे शक्ति दें, मुझे तेजस्व दें, मुझे ग्रौजस्व दें।

तो भारतवर्ष की यह परम्परा रही है। श्रध्यापक-विद्यार्थी के संबंध में सभी एक है।

ग्रक्ष, मान्यवर जैसे चरित्र चलते रहे. युग-युग में परिवर्तन कई ढंग से होते रहे। मगर ग्राज की परिस्थिति यह बनी हुई है, ग्राज तो हम भल जाते है. एक विद्यार्थी को उनके माता-पिता सौ रुपया कैसे होस्टल की फीस देते हैं। आज तो होस्टल के भी पैसे बढ गए हैं, 200 रुपए, वे ग्रपने ग्राप को गिरवी रखते हैं ग्रपने ग्रापकी कुछ पर्वाह न करते हए। मेरा यह पूल है, यह पढ़ा-लिखा हो, ज्ञान प्राप्त करे, देश की सेवा करे, यह मेरे कुटुम्ब की रक्षा करे, इस तरह से सोचने का यह भारतवर्ष देश हो। मान्यवर, इस विषय पर सभी लोगों को गंभीरता से सोचना चाहिए। इस विषय में कोई किसी किस्म का दोष किसी का नहीं है, कोई पार्टी का नहीं है। यह जो विद्यार्थी है, श्राज की जो उसकी पीढी है, जैसा माननीय सदस्य ने बताया कि इस पीढ़ी की शक्ति पर इस देश निर्माण होना है स्रौर एक चीज--मैं ज्यादा समय ले रहा हं तो माफी चाहता हं--मुझे याद ग्रा रहा है मान्यवर, पं • मोतीलाल नेहरू जी ने, जब वे प्रेसीडेंट थे. ग्रौर जब प्रेसीडेंटिशिप वे जवाहरलाल नेहरू को हैंड-भ्रोवर कर रहे थे, वे पारसी में कुछ बोले हैं, मुझे वह याद नहीं श्रा रहा है, उसका मतलब यही था कि जो पितान करे बह पत्र करे, यानी जो नहीं किया हं वह तुम करो यह था। यह है परंपरा . . .

श्री शिथ चन्द्र झा (बिहार) : जब मोतीलाल विद्यार्थी थे तब क्या करते थे ...(व्यवधान)

श्री समापति : श्राप बोलने दीजिए उनको कृपा करके।

श्री मल्लिकार्जुन : शिवचन्द्र झा जी तो यही वस . . .

श्री उपसभापति : टोकाटोकी करके खुण हो जाते हैं।

श्री मिल्लिकार्जुन: तो वह परंपरा रही।
जिस ढंग से माननीय सदस्य दिल्ली विश्वविद्यालय के ग्रौर केन्द्रीय विद्यालय के ग्रह्यापकों
के बारे में पूछ रहे थे स्टेटयुटरी सिक्योरिटी
के बारे में, तो विश्वविद्यालय ने रिकमंड
किया है सैक्शन 44 दिल्ली युनिविस्टिटी ऐक्ट
को ग्रमेंड करना है। चाहे कोई ग्रह्यापक के
संबंध में हो, कर्मचारी के संबंध में हो या
विद्यार्थी के बारे में हो, कोई यह नहीं चाहता
कि शिक्षा ठीक ढंग से न दी जाए; सभी
लोग चाहते हैं ठीक ढंग से हो। इसमें सहयोग
की बहुत ग्रावश्यकता है। मैं विश्वास करता
हूं कि इस हाऊस के पूरे सेक्शन के लोग जितना
सहयोग दे सकते हैं वह देंगे...

श्री सत्यापाल भिलक : मेरे स्पेसिफिक प्रश्न थे । मान्यवर, ऐसे नहीं चलता कार्लिंग ग्रटेन्शन में . . . (व्यवधान) . . . सेवा शर्तीं के बारे में ।

श्री उपसभापति : वह उन्होंने कह दिया, सैवशन 40 में संशोधन के लिए लिखा है।

श्री मिल्लिकार्जुन: मान्यवर, उन शत्तों के बारे में भी मैं बतला देता हूं। नंबर 1, कोई कमेटी हम नहीं बनाएंगे जो पूरी युनिवर्सिटी के बारे में देखने जाए। नंबर 2, जे०एन०यू० के श्रष्टाचार के बारे में झा कमेटी बनायी गई थी उसने जो रिपोट तैयार की वह एग्जामिन होगी।

श्री उपसभापति कमोशन श्रीर कमेटी तो बहुत सी बन चकी है, फिर क्या बनेंगी। मिस्टर नदा ।

Calling Attention

SHRI NARASINGHA PRASAD NANDA (Orissa). Sir, the seriousness the Government attaches to education can at once be found from the fact that we do not have a Minister of Cabinet rank to manage the Ministry of Education; and for today's Calling Attention the Government thought it wise to get it answered by Mr. Mallikarjun who happens to be the deputy of Mrs. Sheila Kaul, though this is no aspersion on Mr. Mallikarjun, I am quite happy that the hon. Minister referred to the prevails today. that situation what is happening in the society today is also reflected in the university life, amongst the teachers and amongst the students. The teachers and the students look to some ideal, some goal, to enthuse them to work in that direction with some sense of purpose. It appears, Sir, that the present unrest, both amongst the teachers and the students in the universities has been because of the prevailing situation in the society for which all of us are responsible, particularly, Sir, those who are leading the country and are sermonising the teachers from other platforms though they themselves suffer from several other weaknesses I am not describing those weaknesses.

You will kindly remember that such a tall and eminent person like Dr. Radhakrishnan was the head of one commission on university education. Dr. Radhakrishnan and his Commission went round the whole country and met the university teachers and students and various other persons interested and connected with the university education. They made certain recommendations. The whole report of the Radhakrishnan Commission has been consigned to the National Archives. Then, Sir. the Kothari Commission also made certain recommendations on the system of university education. We do not find any seriousness on the part of the Government to take into serious consideration the recommendations made by those important Commissions. Whenever, such a situation arises and becomes very hot for the Government, then, the Government sets up a committee as if it is setting up an umberalla to pass over the storm.

to a matter of urgent

public importance

The statement does not reveal the seriousness that is required to meet the problem of the teachers and the students and the problem of the university education posed today. You must have come across a news item recently about an episode in the Kerala State where students securing zero marks in several subjects were admitted to the Medical Faculty. Similar instances are occurring in many pla-Therefore, Sir, I would like to know from the hon. Minister, because we cannot go on discussing every university, the unrest prevailing in every university, ...

MR. DEPUTY CHAIRMAN: It is all known to everybody.

SHRI NARASINGHA PRASAD NANDA: We will presume. Since you are in the Chair, we presume that everybody knows it.

MR. DEPUTY CHAIRMAN: You put your questions.

SHRI NARASINGHA PRASAD NANDA: We must presume that everything is known to everybody so long as you are in the Chair.

MR. DEPUTY CHAIRMAN: So long as you are speaking. ,

NARASINGHA SHRI PRASAD NANDA: Let us take it both ways.

MR. DEPUTY CHAIRMAN: That is all right.

SHRI NARASINGHA PRASAD NANDA: When you are in the Chair and I am speaking, we may presume that everything is known to body.

MR. DEPUTY CHAIRMAN: Yes.

PRASAD NARASINGHA NANDA: Sir. I would like to know particularly, as asked in the first question that was put by Mr. Malik, whether the Government is seriously considering setting up of a committee of eminent educationists of this country to go into this entire question of the university education and the problem of the unrest of the teachers and the the Radhakrishnan students. Sir Commission was appointed long back, 30 years ago, and that report, as I told been consigned to you, has already the National Archives.

MR. DEPUTY CHAIRMAN: The lib-

SHRT NARASINGHA PRASAD NANDA: Of course the library also.

My second question is about Jawaharlal Nehru University, Sir. My opinion is somewhat different from the opinion expressed by Mr. Malik. The University was contemplated as a research-oriented institute. The University does not admit all kinds of students, but it does admit students who are research-oriented, who are prepared to go into the original work and create original work. It means it encourages more of creativity in various fields of education than imparting regular, routine education in it. Of course, there are certain defects, certain irregularities. That can always be be gone into by the university authorities. But while, on the one land, we plead for the autonomy of the universities. to ask for interference the executive bу or bУ administration. on the other. in the internal administration of the universities would not be a precedent in this country. So keeping in view the basic priciple which we have accepted in this country, of preserving the autonomous character of the universities and their internal functioning, if any irregularity is found, then within the university regulations, that can be gone into. But the JUN itself was conceived as a specialised type of university where it was pected that the students coming out of that university would be more concerned with creative work, more concerned with original work, with research work, than with the routine education that is being imparted in the universities. Therefore, Sir, I have only one question to ask whether they are prepared to constitute a committee to go into the entire range of the question of university education, the problem of the university teachers and the problem of the university students. There is unrest as admitted by the Minister himself, but that is mostly because of the social conditions now prevailing, which is being reflected in the universities

SHRI MALLIKARJUN: Sir, I have already informed the House that the Government is not contemplating to set up any committee to go abruptly into the various aspects of the functioning of the universities. So far as the Jawaharlal Nehru University concerned, it is a wrong notion that the executive interferes with the functioning of the university. The universities are autonomous

NARASINGHA SHRI PRASAD NANDA: Who said it? I never said it.

SHRI MALLIKARJUN: Now have mentioned the executive...(Interruptions) ·

MR. DEPUTY CHAIRMAN: He says that there should not be so much interference. Mr. Malik wanted it. He said it should not be there. He does not want it

SHRI MALLIKARJUN: it is......

SHRI NARASINGHA PRASAD NANDA: He should not misquote me. I said something else.

MR. DEPUTY CHAIRMAN: He does not want interference.

SHRI MALLIKARJUN: The Government does not interfere in the autonomous functioning of the universities.

MR. DEPUTY CHAIRMAN: Shri Jaswant Singh.

श्री जसवन्त सिंह (राजस्थान): मान्यवर, मसला तो बहुत बड़ा है। इसमे बनारस हिन्दू यूनिविसटो भी है, अलोगढ़ भी है, नार्थ-ईस्ट को यूनिविसटों ज भी स्ना जातो हैं और यह सब, दो तीन मिनट स्नाप देंगे, उसमें मैं कह नहीं सकता। इसलिए स्नाप कहें कि मैं बैठ जाऊं उससे पहले हीं स्रपनी बात कह दूं।

श्री उपसभापति: सम-ग्रथ करके सवाल पूछ लीजिए ।

श्री जसवंत सिंह: सम-अप करके ही पूछ रहा हूं। बुनियादी बात यह हैं कि कोयले की दलाली ग्राप भी करते हैं, हम भी करते हैं ग्राँर कोयले की दलाली भूमें हाथ काले होंगे, वह बच नहीं सकते।

र्हुएक माननीय सदस्य : मुंह भी काला।

श्री जतवंत सिंह: मुंह तो कहां काला होगा, जिसका होगा यह कहना तो ठीक नहीं है, हाथ ही तक बात रहे तो श्रच्छा होगा। तो श्राज स्टूडेंट्स को कहना कि स्टुडेंट्स में क्या हो रहा है, उस होने के लिए हमको भी श्रपने भीतर देखना है। जब हम श्रपना नहीं देखेंगे तो दूसरों को, स्टुडेंट्स को कहना उचित नहीं लगता क्योंकि वे भी तो समाज के ही श्रंग हैं, वह बाहर के त! है नहीं। There is a very beautiful saying by an eminant educationist which I will take the liberty of quoting in this House:

"There is far too much politics in education and there is far too little education in politics.", Therefore, if we were to educate ourselves, perhaps we will cure the entire ill that is afflicting the world of education.

मैं दो तोन सवाल पूछना चाहता हूं ग्रीर सवाल पूछने से पहले एक बयान दो ही मिनट में पढ़ लेता हूं।

"12 दिसम्बर की घटना है। वहां एक नरूला रेस्टोरेंट हैं। 11.30 **बजे** छाताएं ग्राईसकीम ग्रीर काफी पीकर ग्रा रही थीं । जे० एन० यू० का एक बस स्टैंग्ड है, जहां बस नं० 602 रकती है। उस बस से 6 लड़के उतरे। उसी रास्ते से छाताएं अन्दर के कैम्पस में जा रही थीं। बस स्टैण्ड से म्रागे जें एन० यु० का कैम्पस है। उसमें लाइट नहीं है। बाउन्डरी गेट पर सेक्यूरिटी का होता है, पर उस वक्त कोई नहीं था। ये लडके उन लडकियों को फौली करने लगे, ग्रंधेरे को देखकर । बुह्मचेलानी, जर्नलस्ट, ए० पी० एसोसिएशन प्रेस, जे० एन० यू० का छात्र रहा है तथा स्रभी पी० एचडी० कर रहा है, जे० एन० यू० में। इसने देखा कि ये लड़के लड़कियों को छेड़ रहे हैं। इसने भी उनका पीछा किया। यह लगभग 50 गज की दूरी पर था । यह भी कैम्पस के अन्दर पहुंच गया। लडिकयां ग्रीर लड़के भी कैम्पस में पहुंच चुके थे । वहां एक पहाड़ी जैसी जगह है। उसको क्रौस करने पर गंगा होस्टल है, जहां लड़के रहते है । वहां एक लड़के ने एक लड़की को पकड़ा तथा उसके कपेड़े भी फाड़ दिए । बृह्मचेलानी छुड़ाने को भागा, तो दो ने तो लडकी को पकड़ আ**গুলের পরি**লয়

लिया और बाको बृह्यचेलानी को मारने के लिए ग्रा गए तथा नीचे गिराकर मारना शुरू कर दिया । उनमें से दो लडिकियों ने भागकर चिल्लाना शरू कर दिया । गंगा होस्टल से लडके आ गये । ये 6 लड़के भाग खंड़े हुए। बाउन्डरी की दीवार से 5 तो निकल गये। एक रह गया, जिसका नाम अजित चौधरी है। इसको लडकों ने पकड लिया तथा पीटा भी । पहिचान से निकला कि यह लड़का श्वी दरवावीं मह, इन्सपेक्टर विजीलेन्सं का पुत्र है। दिल्ली पुलिस ने अजीत को बचाने के लिए ब्रह्मचेलानी पर कहानी बनायी। श्री बतवन्तिसह, डो० मो० पी० साउथ जिला उसने केस की इन्कवायरी विजिलेन्स डिपार्टमेंट को सोंप दो, जिसके इंस्पेक्टर चौधरो दंरयावसिंह हैं। चार दिन तक कोई प्रछनाछ करने नहीं आया।"

मैं मंत्री महोदय से जानना चाहता हं कि वह इस बारे में क्या कर रहे हैं? पिछले 6 महीनों में दिल्लो युनिवर्सिटो में कितनो बार टियर गैस का इस्तेमाल हुन्ना स्रीर किन कारणों से हुस्रा ? दूसरा सवाल यह है कि पिछले 6 महोनों में दिल्ली यनिवसिटी में कितने केसेज वायलेंस के हये ? क्या श्राप उनसे चितित हैं श्रीर अगर हैं तो उसके लिए क्या करने जा रहे हैं ? पिछले 6 महीनों में कितने केसेज छात्र-छाताओं के ट्रांसपोर्ट की ग्रस्विधा को लेकर हुये, डी० टी० सी० को लेकर हये ? उसके बारे में ग्राप क्या करने जा रहे हैं ? ग्रनफेयर मार्किग का सवाल नहीं उठता है यहां नहीं उठाऊंगा । मोलेस्टेशन जो जें ० एन ० यू० में हुये उत्तरी तमाम लगी हुई बातें उठती हैं। वे इन दिनों दब गई हैं। इस बारे में श्राप क्या करने जा रहे हैं वह भी ग्राप बता दें। ग्रापने मुझे टोका नहीं इपलिए बहुत-बहुन धन्यवाद ।

भी मिलिकाजँन : मान्यवर, पिछले 6 महीनों में एक समय पर 500 विद्यार्थी वाइस चांसलर के ग्राफिस पर पहुंचे । उनमें से 100 लड़कों ने अन्दर जाकर काफी तोड़-फोड़ की । काफी समझाने के बाद भी वे नहीं माने तो पूलिस बलाई गई। उसके वाद टोयर गैस चल सकी । दो-तीन पुलिस वालों को चोट श्रायी । विद्यार्थियों ग्रौर ग्रध्यापकों असन्तोप के क्या कारण हैं यह लगाना बहुत ग्रावश्यक है। सरकार को नागरिकों को भी समझाना बहुत स्रावश्यक है। जब तक वे नहीं सुधरिंगे तक तक समाज को सुधारना ग्रसंभव है । मान्यवर, जवाहरलाल नेहरू युनिवर्सिटी में दिसम्बर की घटना का माननीय सदस्य ने जिक किया । जो मेरे पास प्रस्तुत सूचना है उनमें, जो श्रापने पूछा है उस बारे में सूचना नहीं है । इसलिए मैं नही बना सकता । इस ५र जब ग्राप लिखित रूप में देंगे तो मैं बता दूंगा सक्ंगा।

श्री उपसभापति : इसकी जांच करके स्राप रिपोर्ट भेज दोजिए ।

श्रीमती हामिदा हबीबुल्लाह (उत्तर प्रदेश): जैंसा हबारे मिनिस्टर साहत ने खुद ही श्रपनी स्टेटमेंट में फर्माया था कि हमारे श्रध्यापकों श्रीर हमारे स्टूडेंटों को तकलीफें हैं जिनको दूर करना हमारा फर्ज है। श्रभी सत्यपाल मिलक साहब ने श्रीर दूसरे श्रानरेबल मेम्बरों ने भी कहा कि उनको घर नहीं मिल रहे है, तनख्वाहें कम हैं श्रीर बहुत सी परेशानियां हैं। उन परेशानियों को दूर करना भी सरकार का फर्ज है।

पहली बात मैं यह कहना चाहती हूं कि दिल्ली यूनिवर्सिटी में ग्रौर दूसरी [श्रीमती हामिदा हबीबूल्ला]

यूनिवर्सिटीज में जो गड़बड़ होती है उसके बाबत आज आप यहां पर कालिंग अटेंशन नोटिस लाए हैं। उसके बाबत तो आपने खुद ही बहुत सारे जवाब दे दिए हैं। श्री मत्यपाल मिलक जी ने कहा कि इसमें बहुत कुछ पोलिटिक्स जुड़ा हुआ है, यह जेनयुन मांगों की बिना पर नहीं है। इममें बहुत-सी पोलिटिक्स जुड़ी हुई है। उनसे भी आगे बढ़ कर श्री जसवन्त सिह साहव ने उसको क्लीयर कर दिया है।

There i_S far too much politics in education, but too little education in politics.

शर्म ग्रौर बड़े ग्रफसोस की बात ्है कि हमारी युनिर्विसटीज जो हमारे मस्जिद हैं, मंदिर है, गरुद्वारे श्रौर गिर्जे हैं. जिनमें इंसान को इंसानियत सिखाई जानी है, सिखाने वाले टीचर्स होते हैं ग्रौर सीखने वाले स्ट्डेंट्स होते है, जो हमारे देश की ग्रौर सारी दुनियां की एक खास जगह होती हैं, जिनको इतना ऊंचा दर्जा दिया जाता है, उस जगह पर गड़बड़ी होती है। यह गड़बड़ियां इसलिए हो रही हैं कि उनके अन्दर सियासत आर गई है। कोई एक पोलिटिकल पार्टी नही आ रही है, बल्कि हर तरफ से सियासत है। कही पर परसनल सियासत है, कहीं पर किसी को प्रोमोशन नही मिलता है, कहीं पर कोई ग्रुप की मुखालफत करता है, कोई वाईस-चांसलर को हटाना चाहता है श्रोर पर दूसरी पर बात है । मैं यह बात बहत जिम्मेदारी से कह रही हूं। मैं यूनि-वर्सिटी एवजीवयुटिव कमेटी की बहुत सालों तक मेम्बर रही हूं श्रौर इस बात की स्टडी करती रही हूं । चूिक यह बहुत अहम मसला है और इसका संबंध हमारी नई जेनरेशन से है, इसलिए इसको देख कर कभी कभी बहत परेशानी होती है

वे लोग जो कालेजों स्रौर यूर्निविसिटीज में गड़बड़ी करते हैं, मैं यह कहूंगी कि वे एन्टी नेशनल हैं, वे यहां पर पोलिटिक्स लेकर स्राते हैं। मैं उनको कहूंगी कि देश विरोधी हैं, एन्टी नेशनल हैं, वे देश को तबाह करने की कोशिश करते हैं। मुझे याद है, मैं लखनऊ यूनिवसिटी की बात कर रही हूं. . .।(व्यवधान)।

श्री उपसभापितः यह सेन्ट्रल यूनिवर्सिटी है। इसमें लखनऊ यूनिवर्सिटी की बात नहीं है।

श्रीमती हामिदा हबीबुल्लाह: मै एक मिसाल दे रही हूं । उस वक्त कुछ लोग ऐसे थे जो उस गवर्नमेंट को हटाना चाहते थे । उन्होंने युनिवर्सिटी में स्नाग लगा दी ग्रौर वह गवर्नमेंट हटा दी गई। मैं यह कहना चाहती हूं कि क्या उन लोगों ने सोचा है कि वे लोगों की जिन्दगी तबाह कर रहे हैं ग्रौर कितने ही बच्चों की तालीम को बरबाद कर रहे हैं ? हमारे मुल्क में ऐसे भी खानदान थे जिन्होंने सौ-सौ रुपयों की तनख्वाह में ग्रपने बच्चों को पढ़ाया । स्राज मैं देख रही हूं कि दिल्ली युनिवर्सिटी में गड़बड़ी हो रही है। इसमें चन्द लोग हैं, चन्द टीचर्स हैं श्रौर चन्द ग्रौर थोड़ी तादाद में में स्टुडेंट्स हैं जो खुद गड़बड़ी करते हैं ग्रौर सबके लिए परेशानी मचा देते हैं । जब गड़बड़ी होती है तो पुलिस म्राती **ग्राप जानते हैं कि पुलिस तभी ग्राती है** जब कोई गड़बड़ी होती है। लेकिन ये लोग ग्रान्दोलन खड़ा कर देते है पुलिस भ्रायी है, इसलिए गड़बड़ी हो रही है। इन सब चीजों को देख कर ख्याल ग्राता है कि कि कभी खुद पर ग्रौर कभी हालत पर रोना ग्राया, बात निकली तो हर बात पर रोना स्राया । हमें यह देखना

है कि ये चीजे कैंसे रोकी जायें। मैं ग्रपने टीचरों ग्रौर स्ट्डेंट्स से ग्रपील करती हूं कि वे अपनी मांगों को जरूर मांगें, यह मुल्क ग्रापका है ग्रीर गवर्नमेंट ग्रापकी है, यह गवर्नमेंट ग्रापकी मां-वाप है, यह पूरी तरह से ग्रापकी देख भाल करेगी । लेकिन मांगों को मनवाने के लिए ग्रगर भ्राप युनिवर्सिटी की लाइब्रेरी को जलाते हैं तो ग्राप लाखों लोगों की जिन्दगी को तबाह करते हैं। श्राप लोग खुद इसकी सोचिए, समझिये, ग्रापके सिर पर इस मल्क को बनाने की बहुत बड़ी जिम्मेदारी है, इस मुल्क की वागडोर स्रापके हाथ में है । प्रांज ग्रगर हमारे लड़के हमारी लड़कियों से बद्त्मीजी करते हैं तो यह कहां की इंसानियत है ? यह जिम्मे-दारी श्राप लोगों पर है कि श्राप लडकों को कैसी तालीम देते हैं। लड़के लड़िकयों के साथ बदत्मीजी करें, यह ग्रापकी जिम्मेदारी है, गवर्नमेंट की नही है। हमें देखना चाहिये कि हमारे घरों का वाता-वरण कैंसा है ग्रौर हमें ग्रपने घर के वातावरण को ठीक करना चाहिये। कुछ लोगों को हंगामा करने का शौक होता है ग्रौर वे लोग युनिवर्सिटी में मौजुद होते है। एक हंगामे से मौकूल है घर की रौनक, नायले गर्द ही सही, नगमाये शादी न सही। इस तरह से कुछ लोग युनिवर्सिटीज में गड़बड़ी करते हैं। उन लोगों को ऐसा करने से रोका जाना चाहिये । मुल्क के साथ पूरी तरह से कोग्रापरेट करके हमारे बच्चों को बेहतरीन से बेहतरीन तालीम मिलनी चाहिये श्रौर टीचर्स को मुल्क की बेहतरीन से बेहतरीन सर्विस करनी चाहिये ताकि हमारा मल्क म्रागे बढ़ सके म्रौर हम म्रौर म्राप जिन्दा रह सकें।

MR. DEPUTY CHAIRMAN. The honourable Minster may kindly take

note of her observations. Mr. Minister, I hope you have got her observations.

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SHRI MALLIKARJUN: I have got her observations. But there is only one point which I would like to mention.

MR. DEPUTY CHAIRMAN: But her observations should be taken care of.

SHRI MALLIKARJUN: I will take care of all the observations, the total observation, that she made. But there is only one point which I would like to mention. So far as the housing problem of the teachers of the Universities is concerned, the University Grants Commission has appointed a Committee to go into it and the University Grants Commission and the Government are much concerned about the welfare of the University teachers.

MR. DEPUTY CHAIRMAN: Yes, Mr. Gopalsamy.

SHRI V. GOPALSAMY Nadu): Sir the honourable has not given any satisfactory answer to the question as to why the ad hoc appointments were made. What was the reason for which 38 appointments were made without any advertisement, without any interview? Sir, on the 18th December I had put this question and it was a Starred Question and I got a reply from the Minister, They have not even tried to justify the appointments. We cannot find fault with the students. The students force is a potential force and it can be channelised in the proper direction. Then. Sir, why are the students agitating in the Jawaharlal Nehru University which was set up as a national model? But that has collapsed now. They have mentioned about the JNU Committee and that Committee itself has come to the conclusion that "it is convinced that it is not possible for it to perform the task assigned to it in the prevailing environment characterised by indifference, lack of concern.

[Shri V. Gopalsamy]

and apathy.". This is how the Jawaharlal Nehru University has become the ceaspool of corruption, nepotism and ad hocism.

MR. DEPUTY CHAIRMAN: That is being inquired into.

SHRI V. GOPALSAMY: Kindly permit me to put my question, Sir, because this is a serious matter. I am not preaching any morals here. I have come her to put specific questions.

MR. DEPUTY-CHAIRMAN: You probably did not hear him. Don't repeat the same thing. I am just reminding you that the Minister has already replied that on the basis of the memorandum an inquiry has been ordered. That is all.

SHRI V. GOPALSAMY: This is the conclusion to which the Committee has come and you are talking about the Minister. I was quoting from the findings of the Review Committee. The Committee has come to the conclusion that it is not possible for it to perform the task assigned to it! Sir, in the Library in the Jawaharlal Nehru University, a lot of things are happening. You must know what is happening there. Many books have been stolen. A 9-storey building was to be constructed, but only one storey has been completed and that is also leaking. The contractor to whom the contract was given is a contractor blacklisted by the DDA and he has run away with steel worth two lakhs of rupees. This is the specific allegation made by the students themselves. The students cannot keep their eyes shut when such things are happening there. If there is a regular executive council, consisting of the student representatives and also the karamcharis and also the faculty teachers, then these students may not indulge in these activities. Sir. just see the photograph which I am having. You will see from this in what condition the books are kept in the JNU Library. They are kept in a heap as if they are in a dustbin. A lot of such things are happening in the Jawaharlal

Nehru University. The JNU was supposed to be a national model and for the regional model the North-Eastern University was set up. You know what happened there recently. The acting Vice-Chancellor was shot dead when he was going to bed. There were warring camps, factions, among the students and among the faculty member also and serious things were going on there. For even trivial things have to come to Delhi to get decisions. Had they convened a meeting of the Peace Committee consisting of all the groups, perhaps this ghastly incident would not have taken place I very sorry to point out this. The murder of the acting Vice-Chanceilor is a black spot in the history of education. Why are these things happening? There should not be ad hocism, there must be permanent Vice-Chancellors and there should be permanent executive councils These appointments were made when Mr. G. Parthasarthi was the Vice-Chancellor. During his tenure these appointments were made.

MR. DEPUTY CHAIRMAN: In which year?

SHRI V. GOPALSAMY: When Mr. Parthasarathi was the Vice-Chancellor.

MR. DEPUTY CHAIRMAN: That was a long time ago.

SHRI V. GOPALSAMY: He started the whole thing.

MR. DEPUTY CHAIRMAN: It is a very very old case. You cite some new examples.

SHRI V. GOPALSAMY: The students come to study there. But they start agitations. For what reasons? This is a phenomenon of our ccuntry. It is a global phenomenon. Everywhere it is taking place. For what reason are they indulging in these activities? Something is going wrong before their eyes.

Then, Sir, I would also like to draw the attention of the Minister to another thing. Let the Faculty Members take interest in politics, but outside. But they are bringing in

politics and their political ideology and injecting it among the students. The whole trouble starts there, I do not want to mention any political party.

MR. DEPUTY CHAIRMAN: Don't mention

SHRI V. GOPALSAMY: Faculty Members of the Universities are trying to put their doctrines and ideologies among the students and in the curriculum. This is a serious probblem. I would like to know from the hon. Minister whether there will be an all-party committee set up to probe into the affair of the Jawaharlal Nehru University and when a full-stop can be put to this ad hocism.

SHRI MALLIKARJUN: Sir, there is no question of forming an all-party committee to go into the various aspects of the functioning of the Delhi University. Sir, as the hon. Minister has expressed his concern, ment also expresses its concern over the functional integrity of the Delhi University which is a model University as he knows. The new Vice-Chancellor has taken over. He is administrative steps taking certain in order to see and reduce such malpractices, so on and so forth. So far as ad hocism is concerned, the pre-Vice-Chancellor has taken a decision that there will be no more ad hoc appointments, whether on the economic or non-economic side, that it will reduce it. Apart that there are various steps which the present Vice-Chancellor is tak-

SHRI V. GOPALSAMY: One question he has not answered, whether the Executive Councils will be set up in a democratic form, giving representation to Faculty members and also the students and the 'karam-charis'.

MR. DEPUTY CHAIRMAN: It will be done.

SHRI MALLIKARJUN: The Delhi University has got an Executive Council. And there is nothing new at this juncture to go into that question.

SHRI SANTOSH MITRA (West Bengal): Mr. Deputy Chairman, Sir. I would like to make some observations regarding the crisis which has been created in the Delhi University and its affiliated colleges. Since the 10th December, the University all its affiliated colleges have to a standstill condition because of the agitation of the teachers and also the 'karamcharis'. Teachers has been ended but the 'karamcharis' strike is going on. So the colleges have been closed. About their demand, some hon. Members have mentioned. I want to say something about Tularam College of which Rao Birendra Singh is the Chairman, In that college the teachers and non-teaemployees are going without salaries for 13 months and the land obtained from the DDA has not been transferred to the Government thereby violating the University stipulations. They are disturbing the minds of teachers and the security of their service. The services of one teacher, Asha Bhargava, a lecturer in the Institute of Home Economics, have been terminated. Another teacher O. P. Dogra, is being refused re-employment on purely extraneous grounds.

MR. DEPUTY CHAIRMAN: This is an internal matter.

SHRI SANTOSH MITRA: Teachers are feeling insecure. Demonstration of the University Acts and governnance of the affiliated colleges are necessary, Sir, in the University Council there are 20 members, out of 20, only 2 teachers' representatives are there. I may mention that the Left Front Government in West Bengal has passed the Calcutta University Act, in which a provision has been made for representatives of students, 'karamcharis' and affiliated college teachers, as also post-graduate teachers. Altogether this body has 40 Members. It has six under-graduate college teachers six post graduate college teachers and one student and one karamchari representative have also been taken in I appeal to the Government to amend

[Shri Santosh Mitra]

the University Act for democratising it and for making adequate representation of the teachers, karamcharis and students. I want to make out two more points. Regarding medical facilities there are certain provisions which are uphelpful for the teachers. These should be modified to make it suitable for the teachers. Housing has been raised. derstand that only 20' per cent of the teachers are provided with accommodation. More accommodation be made available for the teachers.

Regarding the karamcharis, I want to say that the colleges have been closed and they are agitating for the fulfilment of their demands. is one thing which is very serious. One day salary cut has been ordered because they joined the national protest on 23rd of November. call of the Union, about 6000 karamcharis joined the demonstration. This salary cut should be restored immediately. Also there are other demands which must be looked into. There is the question of promotion. The number of employees in each college should be provided according to the strength of the students. the number of emsome colleges, ployees is quite inadequate. should also be a provision for the representation of the karamcharis in the governing body of the college, The college authorities must be prevented from taking any penal measures against the karamcharis without the approval of the university. Some Members mentioned about the question of politics. I am not going into details. May I ask the hon. Minister and the hon. Members who have mentioned this point whether they are aware of the fact that in some colleges the practical classes in science have been stopped because of shortage of chemicals and shortage of funds. There is shortage of funds because the grant is given on the basis of a schedule which was adopted 10 years ago. So the grant which is given now is not adequate to buy the chemicals at the present rate of high prices.

public importance

to a matter of urgent 280

I would like to ask one more question. What steps has the U.G.C. taken to remove this discontentment and unrest from the university campus? I would also ask the hon. Minister to make arrangements for continuous dialogue with the representatives of the students, teachers and karamcharis so that healthy conditions can be created in the campus of the universities and the colleges.

SHRI MALLIKARJUN: Let make it very clear to this august House that there is no college which is closed down. Only today, some karamcharis entered into the Hindu College and indulged in some sort of anti-social things. That is a different matter. So far as maintenance of a continuous dialogue with the students, teachers and the karamcharis is concerned, the Vice-Chancellor and the teachers are in touch and they will be mutually dicussing their problems. So far as medical facilities to the teachers and the employees are concerned, they are adequate for the teachers and others. They have also got a provision that if they are being treated outside the campus hospitals money is being reimbursed. So far as the reference to the West Bengal Government is concerned, Sir, every State Government have got their own ways and regulations of conducting own universities, and the Government here is mainly concerned with the Central Universities

SANTOSH MITRA: What SHRI about democratisation of the univercity...

MR DEPUTY CHAIRMAN: That will be taken care of when the Bill comes.

श्री शिव चन्द्र झा : उपसभापति जी: मेरा पहला सवाल यह है कि दिल्ली युनिवर्सिटी हो, या जवाहरलाल नेहरू यूनिवर्सिटी हो, या श्रीर कोई सेन्टर्ल . .

युनिवर्सिटी हो, या शिक्षा का स्राम क्षेत्र हो, इसमें जे असन्तोष है, एजिटेशन है, किसी न किसी रूप में, क्या उसकी जड़ में यह बात नहीं है कि सन्कार ग्रब तक कोई नेशनल एज्केशन पालिसी नहीं बना सकी है?

यदि बना सकी है, तो वह क्या है, जरा मंत्री महोदय बतायें ? नेशनल एजुकेशन पालिसी की ग्रौर बातों के ग्रलावा श्रकामोडेणन वर्गैग्ह-वर्गैरह, यह सब जो कि सैंकंडरी हैं, दो बड़ी बातें हैं--फ़ी एण्ड कम्यलसरी एजुकेशन---क्या स्रापकी शिक्षा नीति में फ़ी एजुकेशन भारत के नागरिकों के लिए है। शिक्षा फ़ी हो, कितनी हद तक, कहां तक है, कहां तक नहीं है, श्राप जरा बना दें।

श्री उपसभापति : यह यूनिवसिटी का है और स्राप चले गए प्राइमरी एज्केशन में । यह यूनिवर्सिटी का सवाल है । वहां फ़्री कहां होगा और कहां कम्पलसरी कर रहे हैं . . . (ब्यवधान)

श्री शिव चन्द्र झा: मैं शिक्षा नीति की कह रहा हूं। यह ग्राप बतायें। मेरा दूसरा सवाल यह है कि कम से कम वीकर सैक्शैंस के लिए तो फ़ी कर दें। महिलाश्रों के लिए हायर स्टेडीज तक फ़ी दें। ء ڀنهد ڪو ت

अब मंत्री महोदय ने गुरु के प्रति भारत की परम्परा को बताया । तो उसी परम्परा की बात है। भारत के एक गुरु ने कहा---

> मुरकाग्रही चत्रो वेदी, कराग्रहें धनुम धनु, उभयो द्रोण सामर्थम्, शापादीप कि शरादिष ।

एक माननीय सदस्य : वाह, क्या बात है।

श्री शिव चन्द्र झाः मख में च!रों वेद हैं ग्रीर कर में धनुष ग्रीर बाण है, या तो मैं श्राप से तुमको भस्म कर दूंगा, नहीं तो सर से सर उड़ा दूंगा । यह आदर्श रहा है, आपके जो शिक्षक हैं, चाहे दिल्ली युनिविनिटी में या जवाहरलाल नेहरू यूनि-वर्सिटी में, या कहीं भी हैं, क्या ग्रापने उनके लिए एक मापदन्ड बनाया है ?

मैं इमलिए पूछ । हं कि--बिलकुल ताजी घटना है, च हे वाइस-चांसल हों, टीचर्स हों वे कोई ग्रादर्श से ज्यादा गाइडेड के रूप में ग्रभी काम नहीं कर रहे हैं । वे, जिसके हाथ में सत्ता है, उमके टूल हो गये हैं । मैं वह उदाहरण देता हं। ग्रभी-ग्रभी विहार के मुख्य मंत्री की पत्नी एम० ए० का इम्तहान दे रही हैं, क्राप मालुम कर लीजिए . . . (व्यवधान)

श्री उपसभापति : वह मामला कहां उठता है । यह मैन्ट्रल यूनिवर्सिटी का सवाल है, विहार यृनिवर्सिटी का नहीं है (व्यवधान)

श्री शिव चन्द्र झा : विहार यूनिवर्सिटी का वाइस-चातलर खुद एयरपोर्ट पर पहुंचता है, उनको रिसीव करने के लिए . . (व्यवधान) एस्कार्ट जाता है एग्जामिनेशन रूम मे (व्यवधान)

श्री महेन्द्र मोहन मिश्र (विहार) : वह सारी वात गलत कह रहे है . . . (व्यव-धान) वह ग्रखवार में गलत खपर छपी है वह इस सदनका गलत ढंग से इस्तेमाल कर रहे हैं। इसको रिकार्ड नहीं कि । जाये।

श्री शिव चन्द्र झा: श्राप इसकी जांच करा लों कि बिहार में यह बात है कि नहीं . . . (व्यवधान)

श्री महेन्द्र मोहन मिश्रः वे गलत बात बोल रहे हैं . . . (व्यवधान)

श्री शिव चन्द्र झा: यह चर्चा हैं। स्राप जांच करके बतालायें कि यह गलत हैं या नहीं।

श्री नहेंन्द्र मोहन मिश्र : ऐसी बात न बोलें जिसकी कोई सत्यता नहीं है . . . (व्यवधान)

भी उपसभापति : अब आप अगला सवाल पूछिए ।

श्री शिव चन्त्र झा: अव विद्यार्थी के बारे मे यहां से पहले विक्षी ने पूछा है कि क्या जत्राहरलाल के ग्रादर्श के मुताबिक जबाहरलाल नेहरू यूनिवर्मिटी चल रही है ? मंत्री जीने जवाय देने से इवेड किया है। जवाहरलाल नेहरू का ग्रादर्श क्या है? शायद इनको पता भी नहीं हो । लेकिन मैं बता देता हं कि जवाहरलाल का क्या आदर्शथा। जबाहरलाल ने हम लोगों को जब हम विद्यार्थी थे, सिखाया---लिव डेंजरस्ली । यही हम लोगों को जवाहरलाल ने सिखाया जब वह पटना यनिवसिटी में कान्वोकेशन में भाषण देने के लिए ग्राये थे 1946 मे, तो पंडित जी ने कहा कि ग्राप नेपोलियन बनें, आप आइंस्टाइन बनें, किसी एक फन में श्रव्यल होने की ख्वाहिण रखें। तो ये म्रादर्श रखे थे। विद्यार्थियों पर हमें नाज 🕏 । 1942 में जो सम्पूर्ण क्रांति उन्होंने किया उस पर हमे नाज है। वह समाज को आगे बढाने के काम में हमारे साथ है। लेकिन उनके मुताबिक इनकी नीति साफ नहीं है । विद्यार्थियों के तीन ग्रादर्श होते हैं।

श्री उपसभापति: ग्राप प्रश्न पूछ लीजिए । ग्रादर्श ग्रापको भी पता है, उनको भी पता है ।

श्री शिव चन्द्र सा: एक स्टडी है, दूसरा एजुकेशन है, तीसरा इड्वेंचर है। जवा-हरलाल नेहरु के स्नादर्श के सनुकृल ये हैं।..

श्री उपसभापति : म्रब समाप्त करिए। सवाल पुछिए . . .

श्री शिव चन्त्र झा: ग्रभी मैं खत्म कर रहा हूं । टीचर्स ग्रीर विद्यार्थियों के मुतल्लक ग्रापकी क्या नीति है ? जैसा कि पाण्चात्य देशों में . . . (व्यवधान) उपसभापति महोदय ग्रापने तो एढ़ा ही नहीं है, ग्रापको पना नहीं . . .

श्री उपसभापति: मैं तो क्या पढ़ा हूंगा। स्राप ही तो पढ़ने वाले रहे । 🦠 ج

श्री सिथ चन्द्र झा : इसलिए जव प्रमोशन होगा, तनष्वाह बढ़ेगी, इहजत बढ़ेगी तब कोई टीचर ग्रन्छा रिसर्च करेगा ग्रीर कांट्रीब्यूट करेगा । इस तरह से डिग्री देकर—मिश्रा साहव को कैसे डाक्टर की डिग्री मिली—क्या ग्राप जानते हैं, क्या ग्रापको पता है ? क्या रिसर्च के लिए करते हैं . . . (व्यवधान) . . .

श्री उपसभापति: मंत्री जी जवाब देंगें। ग्राप खत्म करें।

अ**िशिद चन्द्र झा**ःखत्म कर रहा हूं। विद्यार्थियों का जहाँ तक सवाल है . . . (स्थवधान)

श्री महेन्द्र मोहन मिश्रः विषय से हट कर ये खुद नौसिखिए की तरह बोल रहे हैं। श्री उपसभापति : समय बहुत ही कम है। जहां तक हो बीच में न बोलिए।

श्री शिव चन्द्र झा: ग्राखिरी सवाल, विद्यार्थियों के मुतिल्लिक है . . .

श्री उपसभापतिः हां, ग्रौर जोर से कहिए ग्राप जरा . . . (व्यवधान) . . .

भी शिव चन्द्र झा: ग्राखिरी सवाल हैं विद्यार्थियों के मुतल्लिक । सारे समाज में - ग्राप जोइन्ट मैंनेजमेंट, कंसल्टेशन, कोग्राप-रेशन की बात चलायें । विद्यार्थियों का यूनिवर्मिटो संस्था चलाने में हाथ हो, जो कि पुरानो कमेटी की भी रिकमेंडेशन रही बह कहां तक ग्राप दिल्लो यूनिवर्मिटी जवाहरलाल यूनिवर्मिटी ग्रीर दूसरे सेन्ट्रल यूनिवर्मिटी यह देश में ग्रीर जगह चला रहे है। ये तोन सवाल मेरे हैं मंत्री महोदय से।

SHRIMATI HAMIDA HABIBUL-LAH: The West Bengal University had suspended for four years all the elected bodies. (Interruptions).

श्री मिल्लिकार्जून : मान्यवर, शिव चन्द्र क्वा जी के अस्त्र में न बाण है, वह किनको मारते है ? वह न किसी को मार सकते है न श्राप दे सकते हैं। बाफ से न वह मारने वाले हैं न हम मरने वाले हैं।

माननीय सदस्य ने जो तीन सवाल पूछे है कि का टीचर्म के रिसर्च के लिए किया है, तो हर यूनिर्वासटी में ग्रध्यापकों के परिशोधन के वास्ते हर सहलियत मौजूद है। ग्रव यह कोग्रापरेटिव केसिस पर चलाने की बात-विद्यार्थियों की कोग्रापरेटिव सोसायटी के जरिए यूनिर्वासटी को चलाग्रों--यह जो सुझाव माननीय सदस्य ने दिया है, यह सुझाव ग्रव क्या

बोलूं ? मान्यवर, मैं कुछ बोल हो नहीं सकता हूं . . .

श्री उपसभापति : सुझाव है ।

श्री मल्लिकार्जुन: मैं इस पर कुछ नहीं बोल सकता हं।

श्री शिव चन्द्र झा: हमारा मुझाव है।

श्री मिल्लकार्जुन: श्रव रहा ने जनल-एजुकेशन पालिसी । श्ररे, यहां तो यूनि-वर्षिटी जो स्टेट की है वह श्रपनी यूनिर वर्षिटी की एक पालिसी बना लेते हैं श्रौ, श्रगर वेस्ट बंगाल के माननीय सदस्य कह तो वहां के लिए वह श्रपनी पालिमी बनायें । इस तरह से विद्यार्थियां को विद्या प्राप्त करने का वातावरण प्रस्तुत करना चाहिये।

श्री शिव चन्द्र झा:श्री लेंगेज फार्मूला की कोई पालिसी नहीं है। ऐसी बहुत सी बातें हैं जिनको जाहिर नहीं कर रहे हैं मंत्री जी। स्टेटका नाम लेकर मंत्री जी इवेड करते है जवाव को . . . (व्यवधान) . . .

MR. DEPUTY CHAIRMAN: Yes, Dr. Sarup Singh. Now, let us hear Dr. Sarup Singh. He will throw some relevant light on the subject.

DR. SARUP SINGH (Haryana): Mr. Deputy Chairman, Sir, I want to thank you because you have given me special time, as I was not one of the signatories to this Notice. Unfortunately, my enthusiasm has been greatly dimmed by what the Minister has said because the Minister does not seem to be concerned. The reply that he has given is probably the reply that he has received. I am told that he is an old student leader but he is not concerned about education, he has no sense of commitment to education. I

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was hoping that Begum Hamida Habibullah would say something but she talked more in anguish. Where does this anguish take us? (Interruptions). For the last three years, Madam, I have been talking again and again that Indian politicians are determined to destroy the eductional system, Indian politicians without exception; from top to bottom they can ruin this country in order to win elections. You treat every human being in this country as voter and every community as a vote bank, and everything try as voter else has disappeared from our horizon. I want to make it clear; I am not talking of one political party. Have we left anything solid? Everything is ruined. And my friend the Minister, comes and starts reciting ahokas. Here is another friend; he also starts reciting shlokas. What is the matter with us? Have we lost all sense of reality? Are the shlokas going to help us?

agreed, Mr. Deputy Mr. Chavan Chairman, that the Prime Minister of India would call a meeting of the various political parties and these political parties would then discuss as to what would happen to Indian education. Unfortunately, he left the Ministry. After that, nobody has mentioned it. I want to know, Mr. Minister; it is not a political question; your party is as stupid as regards education as any other party; who is bothered about education? As long as my own son gets proper education, I am not worried or bothered. Let the University go to pieces.

Sir, the Delhi University is the best university in the country whatever you may say, and it is crumbling. What is the Government doing about it? What can the poor Vice-Chancellor do? Students have their demands; teachers have their demands; then karmacharis have their demands. Are

you helping Vice-Chancellors? I say, strengthen the hands of the Vice-Chancellors. Instead of strengthening the hands of the Vice-Chancellors you have weakened the Vice-Chanthroughout the Vice-Chancellors today are der attack all kinds of attacks. Now tell me, what can a Vice-Chancellor do? The only thing he can do is, you can call the police. But the Police cannot run the university.

He asked a question about medical facilities. I want to know, Mr. Minister, if Nehru University teachers and karamcharis can be covered by the C.G.H. Sheme why can't Delhi University people be covered by that At one time, the argument was that there are fewer people in Nehru University, more people in Delhi University. But do you know, Delhi University is looking after the entire educational development of Delhi, with 65 to 67 colleges, 35 or more than 35 departments, about one lakh students? And yet, nobody seems to be bothered about them. Everybody asks the Vice-Chancellors. What can a Vice-Chancellor do, I want to know. Has the Government of India told the Vice-Chancellors that there will be no political interference from your side? You are the ruling party; you people have been compelling - by 'you' I mean whoever is there; when the other party was there, the same thing was happening. A Minister of the Central Cabinet, a very powerful man, went to President to report against the Vice-Chancellor. I am talking of the previous Vice-Chancellor. Same thing is happening today. All Vice-Chancellors are under fire both from the ruling party and opposition parties. me, what should they do? Therefore, let us not try to talk of shlokas and for God's sake don't quote any sholkas here which have no relevance to the Call Attention motion. If nothing else, you should at least be relevant: I am sorry to say the you are not. main questions put to you have gone

completely beyond you, because you are not prepared. First time you have come to answer these questions. It is unfair on the part of the Government; the Minister of State should have been here. What is this? What do you take this House for? At one time I decided—in spite of Deputy Chairman's kind permission to me to speak.—not to speak. What is the use of speaking?

Now, I will put only 3-4 questions University. Numconcerning Delhi ber one: Look at the demands of the teachers. You have given an assurance that the University Grants Commission is going to look into the auestion of housing. Incidentally, Delhi University is the worst affected as far as housing is concerned in the whole country. Not more than percent of teachers of Delhi University have got houses, and see the rate at which rents are going up in Delhi itself; it is a fantastic situation. Government of India should either get massive loans to Delhi University, or revise the house rent allowance. Vice-Chancellors cannot build houses for the teachers. Therefore, you have to do something about if.

Number two: I have already said about medical facilities. Straigtway cover them under the C.G.H.S: Scheme; it is quite easy. For 67 colleges spread all over the city of Delhi there can be one health centre. How can help? Ultimately, University Delhi it has to be CGHs scheme and no other scheme. For God's do not start thinking in terms of reimbursement. Reimbursement means corruption. CGHS scheme is very competent, I know. But at least it is something. Do that. This is the second thing.

The third thing is, personal promotion scheme. Here, I would like to say that the Delhi colleges must accept the suggestion made earlier by the University Grants Commission, 1573 RS—10.

which was that, in colleges, it may not be easy to have a mechanical kind of personal promotion scheme, the University Grants Commission said that there should be Readership in colleges. I think, the colleges and the college teachers would consider that. Sir, I would like to make one thing very clear. Delhi University is my vested interest. I think, it is also a national vested interest. The colleges and college teachers must also understand that if they destroy the national character of the University, the preeminent character of the University, they will damage not only the University, but they will also damage themselves. Therefore, I would say, they have got to conduct themselves with sense of responsibility. Here, Mr. Minister, let me come to the question of security. You say you are gonig to amend the Delhi University Act. For God's sake, when you are going to amend this Act, examine another question, the relationship between colleges and the University. In 1922, when this Bill was being discussed in the Central Assembly-the Delhi University came into existence in 1922-Sir Hari Singh Gaur raised the question of colleges and the university. Unfortunately, this question is still there. valid as ever. In the meantime, however, the Vice-Chancellor's powers have been shall I say, swamped, by all kinds of pressures on him from all sides. Originally, there was autonomy for colleges, autonomy for university Departments. The model was something like that of Oxford, later on that of London. Now, what is the Even a peon's appointment in a far-flung college, become the jeb of the Vice-Chancellor. In such a case, what can a Vice-Chancellor do? Somebody takes action against somebody, the students walk in the karamacharis walk in, the teachers walk In fact, I have a feeling that in today's situation the Delhi University Vice-Chancellor is trying to perform

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a duty, well, badly or however it is, which he cannot perform. The point is, Delhi University has become unmanageable. Since it has become unmanageable, when you look at the Act. examine the Act carefully and, if necessary, break the Delhi University into two or three administrative units. I am not suggesting breaking up of the University. But for God's sake, make it administratively viable. Today, it has ceased to be administratively viable.

Then, Sir, there is one thing about students. You should go into the question of revaluation. It is an academic question. You should not brush this question aside as frivolous. Our examination system being very defective throughout the country, I think, the time has come in India, when, the universities should re-examine their stand on the question of revaluation. I know the difficulties involved. At the same time, you cannot punish the students because it is a blind system. I, therefore, strongly feel that you should give some thought to this.

Now, Sir, one last thing. Of course, mention has been made about governing bodies and so on. Unfortunately, such things are there. I will not talk about that. In regard to karamcharis. there is one thing. Delhi University had taken a stand 'No work, no pay'. That is why, they, I presume, stopped the salaries of employees for a day. Now, it is not easy to implement this kind of thing, in the climate in which we are living. However correct he may be, the situation being what it is, when everybody is putting obstacles and when disruption is everywhere, what Vice-Chancellor do? Moreover there is another question, a moral question. If you cannot impose this principle in the case of teachers, how do you impose it in the case of karam-Therefore, this is a complicated question. My request is, Mr. Minister, your good offices and Vice-

Chancellor's whole strategy should go into this and find an answer which may help the University at this stage to survive and start functioning normally, and later on, as I said, to make it administratively viable. I make this serious suggestion. My worry is, Mr. Minister, your Ministry has become much more unresponsive than any other Ministry. For God's sake, the Ministry of Education cannot afford to be unresponsive. Other Ministries may be. (Interruptions) About other Ministries. I do not know. But in education you cannot afford to be unresponsive. I request you, you kindly give a serious thought to these questions, instead of giving a reply to me, the kind of reply that will dampen my enthusiasm still further. Don't give that kind of a reply. But please give serious thought to these questions and find a satisfactory solution.

to a matter of urgent

public importance

Sir, I again repeat my thanks to you, Sir. I wanted to keep out of this discussion, but you were good enough to give me time, though it is limited. I wanted to say some more things, but I would, in the end, like to take this opportunity to thank Shrimati Hamida Habibullah. She deserve it....

MR. DEPUTY CHAIRMAN: At least you have appreciated her. (Interruptions)

DR. SARUP SINGH: She called us anti-national. I would only say that we all have become ruthless in pursuit of power and education has become the first casualty, alongwith morality alongwith everything else which is worthwhile, which makes human life worthwhile. But the lust for power is a dangerous lust—and of that we are all victims. Unless we open our eyes and see what we are doing to the future of this country, there will be no future worth mentioning. Thank you.

MR. DEPUTY CHAIRMAN: At least you have appreciated Begum Habibullah. I am happy.

With due SHRI MALLIKARJUN: respect to the hon. Member who has expressed his vigour with all the intellectualism at his command, I do not want to go much deeper. It is wrong on the part of the hon. Member to say that the Minister has come here untotally prepared. Ιt is wrong. Fortunately, he himself was referring to what I have answered-like the Housing Committee formed by the UGC. And, Sir, on specific questions, he has gone out of proportion and spoken of many things. It is the first opportunity for me to hear an intellectual like the hon. Member who was once upon a time the Vice-Chancellor himself. He should not forget about

So far as the problems like medical facilities are concerned, it is not a new problem which has emerged just now. It is a long-pending problem. It is a problem all the time of providing medical facilities and other welfare things which a university has to prov.de to the teachers and the karamcharis. Whatever is the practice it is the practice now. About the suggestion for the CGHS scheme, Government can take that into view. That is But there should a different thing. not be an emotional expression that his enthusiasm is reduced. I am none to generate enthusiasm in the hon. Member. It is up to his will and determination. Only I have not mentioned any Slokas out of context. This is a treasure of India, the rich heritage of India and it cannot be ignored. Still in his speech, he talks about morals. So he himself is contradictory. I have not mentioned the Slokas out of proportion or out of context. When the hon. Member was speaking about the relationship between the students and the teachers, that is what I have mentioned.

So far as the specific questions are concerned, about the security of ser-

vice, I have already mentioned that section 45 of the Delhi University Act has to be amended. The proposal has been sent. Now it is up to the Government. The Government will take it into consideration and then it will be taken up.

Again, what are the demands of the students and the teachers? With so much of sympathy, that the hon. Member has expressed, he has only mentioned about evaluation so far as the students' demand are concerned. The students of the Delhi University have got more specific demands-like evaluation, they want Grievance Committee, they want Proctorial Board. For these demands, the Vice-Chancellor is meeting again the students to consider them. So far as the teacher problems are concerned, there are certain things done which this House will be happy to know. For example, with regard to creche facilities for the infants of teachers, the University has agreed to provide those facilities both in the north and south campus. About creation of statutory sports bodies, the University has already decided to constitute a Sports Board at the Statute level. About improvement of medical services, I have already mentioned. I have also mentioned so far as statutory security of service is concerned. About improvement of housing facilities, Sir, the hon. Member should also know about the resources at the disposal of the Government. We do have all the sympathy about provision of adequate facilities to the teachers also. After all, there are psychological problems sociological problems, economic problems. A variety of problems in the cross-section of the society govern the teachers as well as the students, apart from what you have mentioned, that is, exploitation by the vested interests, penetration into the University. So many oher factors are there. Therefore, the Government is thoroughly aware of what the hon. Member has mentioned.

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MR. DEPUTY CHAIRMAN: SHRI Sankar Prasad Mitra. Last man.

SHRI SANKAR PRASAD MITRA (West Bengal): Sir, as the subject is very important kindly give me four minutes.

SHRI SANKAR PRASAD MITRA right. Four minutes.

SHRI SANKAR PRASAD MITRA: Sir, the real malady today, it appears to me, is the introduction of far too much of politics both among students and teachers in the university puses throughout the country. interesting to observe that students generally do not agitate on academic issues except postponement of examinations, stiff questions or questions outside the syllabus. They do not agitate on standard of teaching standard of education. They do not compare the standards of Indian universities with those prevailing in other advanced countries. They not agitate for wider and greater facilities for research, without which education is meaningless. They do not agitate for recognition of power of original thinking, on which alone merit is judged in the best universities in the world. They agitate over such matters as union rivalries, Iow bus fares, cheaper cinema tickets, their right of copying in examinations, their right to have their examination centres in their own campuses to facilitate copying, their right to get degrees without attending classes and the right of their unions to get more funds to carry on union activities. I do not say, Sir, that there have been no exceptions, but these exceptions merely prove the rule.

The only thing I want to impress upon the hon. Minister is that education in our country today is in grave peril and unless a firm policy decision is taken to extricate academic pursuits out of politics and leave such pursuits in the hands of tried, tested, dedicated

and universally respected academicians the rot that has set in can never be cured. Let us look back, Sir, to the days of Dr. Sarvapalli Radhakrishnan, Acharya Prafulla Chandra Ray, Acharya Jagdish Chandra Bose, Dr. Brajondra Nath Seal and others, and you would see the improvement miraculously taking place. I am not a pessimist Sir, I do not believe that pure academicians cannot be found if we persistently search for them-academicians who would inspire their pupils to go in for higher and higher intellectual exercises and add to the . glory of our motherland. But the search for academicians must be a sincere and thorough one. And I have no doubt that the hon. Minister would succeed in establishing a record for her successor-in-office who would have much loss of and cope with the students' unrest to cope with. Sir, Jawaharlal Nehru's name has been mentioned in this House by hon. Members over and over again, Jawaharlal Nehru envisaged a university "for humanism, for tolerance, for reason, for the adventure of ideas and for the search of truth." He said that a university stood "for the onward march of the human race towards even higher objectives. If the universities discharge their duties adequately, then it is well with the nation and with the people." But the difficulty is that our universities are not discharging their duties adequately as adumbrate ed by Pt. Jawaharlal Nehru repeatedly in his speeches on education throughout his life.

MR. DEPUTY CHAIRMAN: These are his suggestions and you should welcome them.

SHRI MALLIKARJUN: Sir, he has not put any questions.

MR. DEPUTY CHAIRMAN: Shri Sisodia will take just one minute

SHRI V. GOPALSAMY: Then we should be permitted to pass comments.

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श्री उपसमापित: सदन की कार्यवाही 3 बजे तक के लिये स्थिगित की जाती है।

> The House then adjourned for lunch at fifty-seven minutes past one of the clock.

Reference to the Reported Illegal Occupation of and the Illegal Construction of various structures by the C.P.W.D. in the Premises of Bikaner House belonging to the Government of Rajasthan.

The House reassembled after lunch at three of the clock, MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: Special Mentions. Shri Jaswant Singh.

SHRI JASWANT SINGH (Rajasthan): I would like to make a special mention and draw the attention of the House the illegal occupation of and the illegal construction of various structures in the premises of, the Bikaner House which belongs to the Government of Rajasthan,

Even during the tenure of the previous Government, the Janata Government, the Government of Rajasthan had been pleading the cause of the State that this House be released and returned to the State Government which had short of accommodation in Delhi Not only has the Central Government not acceded to that request, but it continues to make illegal structures in the premises. The C.P.W.D. has no sanction to do what it is currently doing, and no heed is paid to what the State Government wants to do. I would... (Interruptions) I would, through you, request the Government to make a particular note of what the Government of Rajasthan desires and vacate this House which belongs to the Government of Rajasthan at the first and earliest opportunity. Thank you.

Reference to the reported refusal of extension of terms by three Judges of Bambay High Court.

SHRI NAGESHWAR PRASAD SHAHI (Uttar Pradesh): Mr. Deputy Chairman, I draw the attention of the House and the Government towards a very serious situation in which three Judges of the Bombay High Court have refused extension of their terms. And the reasons which they have given are: Insecurity of service, hanging of Sword of Damocles of transfer over their heads and their humiliation for not getting extension order up to the last moment. चेरासी न

उत्तर प्रदेश ग्राप भी जस्टिस मंत्री रहे चुके हैं। ग्रब ग्राप ही सोचिए कि हाई कोर्ट के जज के दिमाग में ग्रगर यह बात है कि साहब हमारा एक्टेशन आर्डर आएमा कि नहीं श्राएगा । कल टर्म खत्म हो रहा है ब्राज तक एक्सटेंशन ब्रार्डर नहीं मिला तो उसके दिमाग में यह बात है कि हमारा टर्म एक्सटेंड होगा या नही होगा । श्रीमन्, ग्रभी तक जो जजशिप स्वीकार करते थे वे इस उम्मोद में करते थे कि इलाहाबाद, पटना या कलकत्ता में प्रेक्टिस कर रहे है तो जिन्दगी भर जब तक टर्म रहेगा तब तक उसी जगह पर रहेंगे लेकिन श्रब ट्रांसफर की बात इनसिक्यरिटी की बात श्रा गई है कि पता नहीं कप तक इस जस्टिस के पद पर रहेंगे। श्रीमन्, जस्टिस भोंसले. जस्टिस मोदी ग्रौर एक का नाम है . . . ----

श्री श्रीधर वासुदेव धाव (महाराष्ट्र) : जस्टिस परशिकर ।